

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

NOTIFICATION.

Dated Shillong, the 22nd July, 2020.

No. LJ (A) 32/92/Pt.IV/208 –In exercise of powers conferred under sub-section (1) of Section 32 of the Protection of Children from Sexual Offences Act, 2012, the Governor of Meghalaya is pleased to appoint the following advocates as the Special Public Prosecutors for the purpose of the aforesaid Act with immediate effect until further orders.

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|----------------------------|---|---|
| (1) Smti Evalarisha Rynjah | - | East Khasi Hills, Shillong. |
| (2) Smti Agatha Momin | } | West Garo Hills, Tura,
South West Garo Hills, Ampati,
South Garo Hills, Baghmara and
North Garo Hills, Resubelpara |


(W. Khyllap)

Commissioner & Secretary to the Govt of Meghalaya,
Law Department.

Memo No. LJ (A) 32/92/Pt.IV/208-A,

Dated Shillong, the 22nd July, 2020.

Copy forwarded to: -

1. The Advocate General/Additional Advocate General, Meghalaya High Court.
2. The Deputy Commissioner, East Khasi Hills District, Shillong/ West Garo Hills, Tura/South West Garo Hills, Ampati/ South Garo Hills, Baghmara/ North Garo Hills, Resubelpara.
3. The District & Sessions Judge, East Khasi Hills District, Shillong/ West Garo Hills, Tura/South West Garo Hills, Ampati/ South Garo Hills, Baghmara.
4. The Superintendent of Police, East Khasi Hills District, Shillong/ West Garo Hills, Tura/South West Garo Hills, Ampati/ South Garo Hills, Baghmara/ North Garo Hills, Resubelpara.
5. The Chief Judicial Magistrate, East Khasi Hills District, Shillong/ West Garo Hills, Tura/South West Garo Hills, Ampati/ South Garo Hills, Baghmara.
6. The Public Prosecutor, East Khasi Hills District, Shillong/ West Garo Hills, Tura/South West Garo Hills, Ampati/ South Garo Hills, Baghmara/ North Garo Hills, Resubelpara.
7. Smti Evalarisha Rynjah, Advocate, East Khasi Hills District, Shillong/ Smti Agatha Momin, Advocate, West Garo Hills District, Tura. Charge Report of assuming charge as Special Public Prosecutor may be sent to this Department.
8. The Secretary, Shillong Bar Association, Shillong/ Tura Bar Association, West Garo Hills, Tura.
9. The NIC of East Khasi Hills District, Shillong/ West Garo Hills, Tura/South West Garo Hills, Ampati/ South Garo Hills, Baghmara/ North Garo Hills, Resubelpara.
10. The Treasury Officer, Shillong/ West Garo Hills, Tura/South West Garo Hills, Ampati/ South Garo Hills, Baghmara/ North Garo Hills, Resubelpara.
11. Law (B) Department.
12. The D.E.O., Office of the Legal Remembrancer, Government of Meghalaya, Shillong for uploading the above notification in the official website of Law Department.
13. Guard file.

By order etc.,


Under Secretary to the Government of Meghalaya,
Law Department.